

**COMMITTEE ON THE WELFARE OF
SCHEDULED CASTES AND SCHEDULED
TRIBES**

SIXTH REPORT

SHRI BUTA SINGH (Rupar) : I beg to present the Sixth Report (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on action taken by Government on the recommendations contained in their Twelfth Report (Fourth Lok Sabha) on the erstwhile Ministry of Petroleum and Chemicals and Mines and Metals (Department of Petroleum)—Reservation for Scheduled Castes and Scheduled Tribes in Gauhati oil Refinery.

MR. SPEAKER : The Prime Minister will make a statement near about 1 o'clock today.

SHRI S. M. BANERJEE (Kanpur) : On Bangla Desh?

MR. SPEAKER : That is our guess!

**Re. STATUTORY RESOLUTION ON
PROCLAMATION ABOUT MANIPUR**

**THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS
(SHRI K. C. PANT) :** I had given notice of my intention to move a Statutory Resolution about Mainpur, but now it is no longer necessary, because a ministry has been sworn in Mainipur.

SHRI S. M. BANERJEE (Kanpur) : He is not moving it?

MR. SPEAKER : He is not moving it. This was deleted from the Agenda.

12.09 hrs.

**RAILWAY BUDGET 1972-73 GENERAL
DISCUSSION—Contd.**

MR. SPEAKER : We shall now resume the general discussion on the railway budget. All my apprehensions about

Saturday evening proved to be true. The House had to be adjourned for lack of quorum and we had lost so many hours. What to do now and how to make up that time? Do you want to sit on another Saturday also, if there will be no quorum?

We fixed sittings on Saturdays because we were short of time. But those hon. Members who had given their names just left on Saturday evening, there was no quorum in the House and the House had to be adjourned by the Chairman. The next Saturday would be the last day by which we have to conclude the discussion and voting on the Vote on Account because after that there are a few holidays and only two days are left for Rajya Sabha to discuss them. We have to make up for the lost time either by sitting late in the night or by sitting on Saturday. I would request hon. Members not to allow a recurrence of what happened last Saturday. Because, when it comes out in the newspapers that the Lok Sabha had to adjourn for want of quorum, that does not look nice.

SHRI INDRAJIT GUPTA (Alipore) : The making up for lost time should not be at the expense of Private Members' Business on Friday. Shri Raj Bahadur and his friends have to see to it that on Saturday there will be quorum.

**THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND SHIPPING AND
TRANSPORT (SHRI RAJ BAHADUR) :** Sir, you are aware of the circumstances in which I had to be assent on Saturday. I am sorry for the lack of quorum on that day. I have already written to my friends in my party to make it a point to ensure quorum. I hope my friends opposite will also co-operate.

**SHRI RAMAVATAR SHASTRI
(Patna) :** Ensuring quorum is your responsibility.

SHRI RAJ BAHADUR : I do not deny it. I am only requesting for their co-operation because they raised the question of quorum.